

Quarterly report for the period from November, 2020 to January,2021 in compliance to Hon'ble NGT order dated: 05.08.2020 in the application No.68/2015 filed by Chaitanya Sravanthi Organization against M/s.Visakhapatnam Port Trust(VPT), Visakhapatnam:

The Hon'ble NGT vide Order dt: 05.08.2020 in the application No.68/2015 directed Andhra Pradesh State Pollution control Board to continue the monitoring as per previous directions, and to submit quarterly reports to Hon'ble NGT. The quarterly report for the period from November, 2020 to January, 2021 in compliance to order dt:05.08.2020 in O.A No.68/2015 is herewith submitted. The Board Officials inspected the Port Trust Area on 02.02.2021 and the status of compliance for the directions issued by the Board vide order dt: 28.12.2015 & 02.03.2020 with regard to action plan submitted by the M/s.VPT as follows:

Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 28.12.2015

S.No	Direction	Present status
	<u>IMMEDIATE MEASURES:</u>	
1	The port shall cover all the stack yards of dusty cargoes (coal and other cargoes etc.) with tarpaulins immediately and no coal stack yard shall exist without covering with tarpaulins.	80% of the dusty cargo is covered with tarpaulins and the remaining dusty cargo is in loading and unloading condition therefore the facility has not covered fully.
2	The port shall restrict the stack height of coal piles upto 6 m as per the CFO condition and the excess stacking shall be removed immediately.	The height of the stack is restricted to 6mts in the stack yard but few coal stack heights are more than 6 mts was observed during inspection.
3	The port shall not store any dusty cargo at west of ESSAR and the existing dusty cargo shall be removed immediately.	M/s.VPT is not storing any dusty cargo at west of ESSAR and at present M/s.VPT is storing the manganese ore at west of ESSAR containing lumps and fines. The Manganese fines are covered with tarpaulins.
4	The port shall not store any dusty cargo without MDSS system at any location in the port premises.	There are MDSS systems at 3 areas – i) WOB area, ii) S-4 area, iii) L-17 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A,B at TMO yards where the facility has not completed the MDSS only provided 9 Sprinklers out of proposal of 25 sprinklers. As per action plan proposed by the M/s. VPT, installation of MDSS at the remaining areas R-2 to R-5 areas, NH yard area, West of OHC along Cost guard road, North of TINA Godown area and North West corner of WOB works to be commenced from 01.09.2020, whereas M/s. VPT issued work order of Rs. 8,42,07,190/- on 28.09.2020 for installation of MDSS at dusty cargo areas. Installation of MDSS is under progress. M/s. VPT informed that the installation of MDSS expected to be completed by the end of July-2021. In addition to the MDSS at the above dusty

S.No	Direction	Present status
		<p>cargo as per action plan M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo with an estimated cost of Rs. 27.53 crores from 30.10.2020. M/s.VPT has not started any works or not awarded work order.</p> <p>M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo at an estimated cost of Rs.36.0 crores instead of two sheds. The status of installation of MDSS and construction of covered storage sheds at R-11 area informed by M/s. VPT is submitted as annexure-I.</p> <p>Mobile tankers deployed at A, B at TM Office & L9, L10 areas where dusty cargo is being stored / stocked. But lot of fugitive dust emissions were observed during inspection.</p> <p>M/s.VPT proposed 108 no. of sprinklers at other areas. The details are submitted as annexure-II.</p>
5	The port shall not store any dusty cargo at R-11 area.	Complied.
6	The port shall submit an action plan for reorganization of coal stacking yards, which are near to the city interface immediately.	As per the plan submitted by M/s. VPT on 25.02.2020, the coal cargo proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas are proposed to shift to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt, but the management of M/s. VPT has not shown much interest for shifting the yard to the new proposed location. There is no progress for last three months.
7	The port shall submit an action plan for reorganization of all the dusty stacking yards and submit the stacking yard plan within 15 days.	As per the plan submitted by M/s. VPT on 25.02.2020, the coal cargo proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas being shifted to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt. But the management of M/s. VPT has not shown much interest for shifting the yard to the new proposed location. There is no progress for last three months.

S.No	Direction	Present status
8	The port shall submit an action plan for mechanization of the dusty cargo handling berths within 30 days.	<p>There are 5 berths in the outer harbour which are mechanized.</p> <p>There are 21 berths in the inner harbour as detailed below:</p> <p>East Dock area: EQ-1 to EQ-10 = 10 berths.</p> <p>West Dock area: WQ-1 to WQ-8 = 8 berths.</p> <p>Western Arm OR-1, OR-2 & FB = 3 berths.</p> <p>Out of the above 21 berths the following are mechanized.</p> <ol style="list-style-type: none"> 1) EQ-1 operated by M/s Adani. 2) EQ-10 operated by M/s AVR Infra. 3) WQ-5 operated by M/s Nalco. <p>VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far they have not given any commitment letter in this regard.</p>
SHORT TERM MEASURES:		
1	The port shall complete the installation and commission of the truck tyre washing facility by 31 st March 2016.	VPT provided Truck tyre washings at 'B' – Ramp and also provided at Essar Junction. Both the facilities are found working.
2	The port shall complete the installation and commissioning of the truck mounted fog canon system at loading / unloading of dusty cargo by 31 st March 2016.	The port is having 2 Nos. of Mobile Fog canons and deploying fog machines at loading / unloading of dusty cargos at berths.
3	The port shall complete the refurbishing all the existing MDSS and shall be operational by 31 st March 2016.	The existing MDSS systems are working properly.
4	The port shall install 3 CAAQM stations and connect to APPCB website by 31 st March 2016.	The VPT installed three CAAQM stations at GCB vicinity, R&D area and at Old Stadium (GVMC) area and all three stations are in operation. All 3 stations are connected to CPCB / APPCB website.
5	The port shall comply with the targets fixed for the plantation under Green Visakha Program.	M/s. VPT awarded work order to M/s.Green Profile, Visakhapatnam for plantation of 1,02,000 Nos. of avenue plantation in Visakhapatnam under green Visakha during the year 2020-2021. The plantation for 1,02,000 No.s is completed. As per the Green Visakha target, M/s.VPT has achieved 100% plantation of Green Visakha. The Year-Wise Plantation details submitted as annexure-III.

S.No	Direction	Present status
6	The port shall procure Mechanical sweeping machine by 31 st March 2016.	The VPT carrying out sweeping through Mechanical Sweeping Machine and proposed to procure 3 more machines.
<u>MEDIUM TERM MEASURES:</u>		
1	The port shall complete the construction of concrete wall of 7.5 m height and 1.7 KM long i.e. from the sea Horse Junction to Convent Junction at the city interface by 31 st July 2016.	The port has constructed 7.50 m height compound wall to a length of 1.00 KM from Convent Jn. to Kobbarithota Jn. and 0.70 KM from Kobbarithota Jn. to Sea Horse Jn. at the city interface.
2	The port shall complete the upgradation of the STP to handle 10MLD with proper quality output to meet to the standards of the board by 31 st July 2016.	VPT upgraded STP with Hypo dosing system for disinfection.
3	The port shall provide CC Cameras at the coal yard and connect it to Website of APPCB for dissemination of information to the public.	Installed CC cameras and not connected to APPCB website. VPT stated that the connectivity is not possible to APPCB website in view of the Security and Safety of the areas because of the Defence Movements through Port.
<u>LONG TERM MEASURES:</u>		
1	Dismantling and reconstruction of West Quay berths i.e. from part of WQ-2 to WQ-5 for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes.	VPT informed that it is not economical to mechanize the lower draft berths like WQ-2 to WQ-5 in view of shifting of dusty cargoes to higher draft vessels. VPT informed that they planned to handle most of the coal and other dusty cargoes at higher draft berths like WQ-7, WQ-8 & EQ-7 which will be mechanized on PPP mode by the end of 2023.
2	EQ-5 and EQ-6 berths for handling 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes. Mechanization of cargo handling at EQ6 berth.	VPT not mechanized EQ-5 and EQ-6 so far and they have not submitted any action plan.
3	Replacement of existing EQ-2 to EQ-5 berths to cater to 14.50 m draft vessels with fully mechanized handling facilities for handling bulk cargoes in inner harbour of Visakhapatnam Port.	VPT informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.,
4	Development of West Quay North (WQ-7 & WQ-8) berth with mechanized handling facilities for handling bulk cargoes.	At present, M/s.VPT handling the cargo in semi mechanized mode at WQ-7 & WQ-8 and proposed to complete the mechanization of these berths by the end of 2023.

Compliance status on directions issued to M/s. Visakhapatnam Port Trust vide order dt: 02.03.2020:

S.No.	Directions	Compliance
1.	M/s.VPT shall install MDSS at all dusty cargo areas within 6 months.	<p>There are MDSS systems at 3 areas – i) WOB area, ii) S-4 area, iii) L-17 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A,B at TMO yards where the facility has not completed the MDSS only provided 9 Sprinklers out of proposal of 25 sprinklers.</p> <p>As per action plan proposed by the M/s. VPT, installation of MDSS at the remaining areas R-2 to R-5 areas, NH yard area, West of OHC along Cost guard road, North of TINA Godown area and North West corner of WOB works to be commenced from 01.09.2020, whereas M/s. VPT issued work order of Rs. 8,42,07,190/- on 28.09.2020 for installation of MDSS at dusty cargo areas. Installation of MDSS is under progress. M/s. VPT informed that the installation of MDSS expected to be completed by the end of July-2021. In addition to the MDSS at the above dusty cargo as per action plan M/s.VPT suppose to start the construction of 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo with an estimated cost of Rs. 27.53 crores from 30.10.2020. M/s.VPT has not started any works or not awarded work order.</p> <p>M/s.VPT submitted that they proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo at an estimated cost of Rs.36.0 crores instead of two sheds. The status of installation of MDSS and construction of covered storage sheds at R-11 area informed by M/s. VPT is submitted as annexure-I.</p> <p>Mobile tankers deployed at A, B at TM Office & L9, L10 areas where dusty cargo is being stored / stocked. But lot of fugitive dust emissions were observed during inspection.</p> <p>M/s.VPT proposed 108 no. of sprinklers at other areas. The details are submitted as annexure-II.</p>
2.	M/s.VPT shall remove dusty cargo stored near to habitation R-2, R-4 & R-5, A, B immediately where there is no MDSS System.	As per the plan submitted by M/s. VPT on 25.02.2020, the coal cargo proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas being shifted to newly developed area of 18,200 Sq mt near

		dock main gate by dismantling the existing building and another area of about 42,200 sq mt. But the management of M/s. VPT has not shown much interest for shifting the yard to the new proposed location. There is no progress for last three months.
3.	M/s. VPT shall submit the action plan for re-organization of the dusty cargo at different stacking yards within 15 days.	As per the plan submitted by M/s. VPT on 25.02.2020, the coal cargo proposed to be shifted to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas being shifted to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42,200 sq mt. But the management of M/s. VPT has not shown much interest for shifting the yard to the new proposed location. There is no progress for last three months.
4.	M/s.VPT shall submit the action plan for re-organization of the coal stacking yards which are near to the city interface within 15 days.	At present coal is stacked at R2 to R5 areas which are nearer to city interface. As per the plan submitted by M/s. VPT, the coal cargo proposed to be shift to the areas created by the demolition of abandoned buildings of port area. At present coal stacks at R2 to R5 areas being shifted to newly developed area of 18,200 Sq mt near dock main gate by dismantling the existing building and another area of about 42200 sq mt is under development duly dismantling godowns near main gate. The other dusty cargo area near to city interface is west of ESSAR. Here M/s.VPT stopped storing dusty cargo and storing the manganese ore containing lumps and fines by covering with tarpaulins.
5.	M/s.VPT shall submit the action plan for mechanization of partly mechanized berths(5 nos) and other berths.	There are 5 berths in the outer harbour which are mechanized. There are 21 berths in the inner harbour as detailed below: East Dock area: EQ-1 to EQ-10 = 10 berths. West Dock area: WQ-1 to WQ-8 = 8 berths. Western Arm OR-1, OR-2 & FB = 3 berths. Out of the above 21 berths the following are mechanized. 4) EQ-1 operated by M/s Adani. 5) EQ-10 operated by M/s AVR Infra. 6) WQ-5 operated by M/s Nalco.

		VPT informed that EQ-8, EQ-9, WQ-6, WQ-7 & WQ-8 are already operated with semi mechanized system and they dropped the plan to mechanize EQ-2 to EQ-5 as it is not commercially viable. Hence the management decided to handle dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc. So far they have not given any commitment letter in this regard.
6.	The port shall handle dust free cargo like fertilizers, food grains and bagged cargo, steel, granite etc. in EQ-2 to EQ-5.	VPT informed that they have dropped plan to mechanize EQ-2 to EQ-5 as it is not commercially viable and decided to operate with semi mechanization by deploying the harbor mobile cranes by handling only dust free cargo like fertilizers, food grains, bagged cargo, steel, granite etc.,
7.	M/s.VPT shall obtain amendment for the water consumption, wastewater generation quantity in the CFO	The facility was directed to apply for CFO amendment through online.
8.	M/s.VPT shall obtain amendment for the hazardous waste generation quantities and its disposal option in the CFO.	
9.	M/s.VPT shall provide dedicated tankers to the stock yards which are not provided with the MDSS in such a way that the entire stock yard shall be sprinkled once in two hours.	M/s.VPT has provided 5 water tankers only which are not adequate to cover all dusty cargo areas to sprinkle once in two hours.
10.	M/s.VPT shall install PLC based MDSS at all dusty stacking areas and shall report implementation progress every month to ZO, Visakhapatnam and RO, Visakhapatnam.	M/s.VPT storing dusty cargo at various places. MDSS systems were provided only at following 3 areas - i) WOB area, ii) S-4 area. PLC based MDSS is functioning at WOB area. In other areas PLC based MDSS not provided.
11.	M/s. VPT shall complete the balance plantation target of 1.02 lakhs under Green Visakha Program at all the vacant places available in port area by Dec'2020.	M/s. VPT awarded work order to M/s.Green Profile, Visakhapatnam for plantation of 1,02,000 Nos. of avenue plantation in Visakhapatnam under green Visakha during the year 2020-2021. The plantation for 1,02,000 No.s is completed. As per the Green Visakha target, M/s.VPT has achieved 100% plantation of Green Visakha. The Year-Wise Plantation details submitted as annexure-III.
12.	Arial videography (with the help of drone) / Photos of the air pollution control measures / equipment, tarpaulin covered shall be taken and shall submit to the board within 1 week.	Submitted.
13.	The VPT shall utilize the fines collected from stevedores and PPP operators for the purchase of tarpaulins.	M/s.VPT informed that they are imposing fines / penalty on stevedores and operators who are not covering the cargo from time to time. The PPP Operators are also purchased

		tarpaulins and covering their coal stack.
14.	M/s. VPT shall ensure that no leakages of Urea, Sulphur and rock phosphate while transporting through trucks from Port to the user.	M/s. VPT has directed all the transporters to cover the top with tarpaulins and also closely monitoring by their Security.
15.	Strict procedures shall be followed for maintaining cleanliness at the jetty while handling Ammonium Nitrate to prevent contamination with any reactive substance containing carbonaceous, hydro-carbonaceous material and any other incompatible material.	Procedure followed by M/s.VPT is enclosed as annexure-IV. The facility informed that the cargo is being handled under supervision of PESO.
16.	The district crisis group formed under MSIHC rules shall monitor and review the safety measures regarding of Ammonium Nitrate and ensure additional safety precautions to be taken by conducting periodical mock drills under the supervision of the District Crisis Group.	Not complied.
17.	The VPT shall take all the necessary measures to control the air pollution and shall ensure that PM2.5 & PM10 daily/monthly and annual average values are within the standard.	M/s. VPT has issued work order on 01.07.2020 to M/s. NEERI, Hyderabad center for "Air pollution and source apportionment study for the assessment of impact of Visakhapatnam Port Operations on ambient air quality in & around port area" at a cost of Rs.63 lakhs, which is targeted to be completed by October, 2021.
18.	The VPT shall comply the directions issued by the Board from time to time.	Not complied.
19.	The VPT shall submit the performance Bank Guarantee of an amount of Rs.1.0 Crore for completing all the works required to be done.	Submitted bank guarantee for Rs.1.0 Crore which is valid upto 31.07.2022 and also paid environmental compensation of Rs.1.97 crores to APPCB on 14.07.2020.

Further it is to submit that, APPCB is regularly monitoring ambient air quality at 8 stations under NAAMP and 3 more stations for Port monitoring. Out of 11 stations, 3 stations are bounded to M/s. Visakhapatnam Port activities and 2 stations are located within the vicinity of 500 to 750 meters from port activities. The annual average RSPM (PM₁₀) values measured at 11 locations are as follows:

S No	Location	Std	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020
1	AKC COLONY(ESI HOSPITAL)	60	59.5	74.5	55.5	48.9	55.7	45.4	60.1	64.9	93.0	79.0	103.3
2	MINDI	60	71.8	92.6	50.1	52.2	54.9	60.2	66.6	65.4	99.0	71.4	74.8
3	SEETHAMMADHARA	60	75.4	81.3	61.8	62.4	61.4	51.5	66.7	68.3	77.0	63.4	56.1
4	INDUSTRIAL ESTATE	60	70.0	77.2	69.0	59.3	64.1	59.3	66.7	70.0	109	85.9	89.1
5	PEDAGANTYADA	60	65.6	74.4	60.6	49.8	54.3	52.4	65.9	68.6	95.0	73.3	74.1
6	RAMKY	60	43.5	83.6	34.5	31.7	44.8	55.3	74.1	62.4	116	68.9	75.9

Port Activities contribution in addition to the other activities													
1	GNANAPURAM	60	87.2	119.5	95.1	122.2	84.6	68.7	87.4	85.1	91.5	91.3	90.5
2	POLICE BARRACKS	60	95.9	148.8	104.3	115.1	87.1	86.1	87.1	88.6	91.6	86.6	74.9
3	ST' Alyosius School	60	99.0	96.2	83.5	77.5	99.1	84.6	88.3	82.8	81.8	76.7	79.4
4	ST' John's Parish School	60	114.0	103.0	83.9	85.5	108.7	86.9	95.2	94.4	108.6	98.8	108.6
5	MCV Kalyanpadam/ Administrative Building/ Port Area Dispensary	60	89.1	89.0	84.0	78.2	81.7	75.4	97.6	82.3	105.1	88.3	92.4

Note :- The APPCB has changed the location from ESI Hospital to AKC Colony in the year-2020.

As per the above the AAQ values for the year 2010 to 2020 RSPM(PM10) values are reduced considerably from the year 2017 in Port provenced areas.

The following are the PM10 values monitored for the last 6 months at Police Barracks, Gnanapuram Area, Port Area Dispensary, ST' Aloysius School and at ST' John's Parish School. All the stations are located within a radius of 200 meters to 750 meters from port operations towards downwind ward direction.

SNo.	Station Name	Std	Aug - 20	Sep- 20	Oct- 20	Nov- 20	Dec- 20	Jan- 21
1	Police Barracks	100/60	69	75	71	93	136	131
2	Gnanapuram Area	100/60	60	62	68	96	118	132
3	Port Area Dispensary	100/60	54	53	70	116	158	133
4	St' Aloysius School	100/60	88	77	92	116	164	124
5	St' John's Parish school	100/60	80	57	82	112	161	152

As per the above air quality data, the daily/ monthly average PM10 values are exceeding the daily standard of 100 µg/Nm³ during the month of December-2020 & January-2021 and the annual average values are also exceeding the annual standard of 60 µg/Nm³.

As per the directions of A.P. Pollution Control Board, M/s. Visakhapatnam Port trust has installed 3 CAAQM stations located at R& D Area, GCB area and at GVMC stadium. The following are the monthly averages for the last three months.

Month	Location					
	GVMC Stadium		GCB area		R&D YARD	
Parameter	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀
Standard	60 µg/m ³	100 µg/m ³	60 µg/m ³	100 µg/m ³	60 µg/m ³	100 µg/m ³
Aug- 2020	23.66	54.52	24.18	55.36	21.34	64.11
Sep- 2020	22.84	53.59	24.0	54.77	22.83	69.71
Oct-2020	30.81	66.57	26.67	62.47	23.63	70.92
Nov-2020	19.45	51.99	27.24	58.71	24.95	77.15
Dec-2020	31.59	78.21	36.09	78.66	27.52	82.54
Jan-2021	30.61	78.67	30.34	72.14	29.22	79.19

Observations and Remarks:

1. There are MDSS systems at 3 areas - WOB area, ii) S-4 area, iii) L-17 area. M/s.VPT is storing the dusty cargo i.e., coal cargo near to city interface at R-2, R-4 & R-5, A,B at TMO yards where there is no MDSS. The facility is carrying out wetting through mobile water tankers. Recently, VPT provided 9 Sprinklers at R2 & R5 areas.
2. As per action plan proposed by the M/s. VPT, installation of MDSS at the remaining areas R-2 to R-5 areas, NH yard area, West of OHC along Cost guard road, North of TINA Godown area and North West corner of WOB works to be commenced from 01.09.2020, whereas M/s. VPT issued work order on 28.09.2020 for Rs.8,42,07,190/- for installation of MDSS at dusty cargo areas.
3. M/s.VPT submitted action plan and proposed to construct one covered storage shed of size 400 mts X 40 mts X 17 mts at R11 area for storing the dusty cargo at an estimated cost of Rs.36.0 crores. The status of installation of MDSS and construction of covered storage sheds at R-11 area informed by M/s. VPT is submitted as annexure-I.
4. The average values of the CAAQM stations installed by M/s.VPT shows the values of PM₁₀ and PM_{2.5} are within the stipulated NAAQM standards during the period from August to October, 2020.

Action taken by the Board:-

The APPCB has issued directions vide order dt: 02.03.2020 and levied Environmental Compensation of Rs. 1.95 crores and the industry has paid Environmental Compensation accordingly.


ENVIRONMENTAL ENGINEER

प्रावर्ती सहित पंजीकृत डाँक द्वारा
/BY REGD. POST WITH ACK DUE/

विशाखपट्टणम पोर्ट ट्रस्ट / VISAKHAPATNAM PORT TRUST
अभियंता विभाग / ENGINEERING DEPARTMENT

कार्यादेश सं. / WORK ORDER NO.27(CP)/ EE (Env) / OF 2020-21

सं. /No.IENG/CP/ EE(Env) /T/27

दि./Dt.28-9-2020

प्रेषक / From
मुख्य अभियंता
विशाखपट्टणम पोर्ट ट्रस्ट,
विशाखपट्टणम - 530 035.

Chief Engineer
Visakhapatnam Port Trust,
Visakhapatnam-530 035.

सेवा में / To
M/s Chaitanya Constructions
44-38-12/23/4,
AVS Paradise,
Srinivasanagar,
Akkayyapalem.
Visakhapatnam-530 016.

प्रिय महोदय/ Dear Sir,

विषय / Sub: Installation of Mechanical dust suppression system (MDSS)
at dusty cargo areas viz., R-2 to R-5 areas, NH yard, west of
OHC along Coast guard road and NMDC area, north of Tina
godown area and north west corner of west ore berth in
Visakhapatnam Port -Reg

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1. आपका दिनांक 27-7-2020 की तिथि का Rs.8,42,07,190/- (Rupees Eight Crores forty two lakhs seven thousand one hundred and ninety only) के लिए अनुमानित दरों पर 4.8.91% Excess over the प्रेषण की गई विचार करने के बाद स्वीकार किया है। बशर्ते कि नीचे दी गयी ओर टेके में दी गयी शर्तों को पूरा करना होगा
 1. Your percentage tender dated.27-7-2020 for Rs.8,42,07,190/- (Rupees Eight Crores forty two lakhs seven thousand one hundred and ninety only) offering 8.91% Excess over the estimated amount put to tender for the above work is accepted.

2. आप से अनुरोध है कि आगे के विवरण के लिए और कार्य तुरंत प्रारंभ करने के लिए कार्यकारी अभियांता/ Executive Engineer(Env) से संपर्क करें। उपर्युक्त कार्य समाप्त करने का समय लेबर लाईसेंस प्राप्त करने के तुरंत बाद कार्य प्रारंभ तिथि से 11(Eleven) Months होगा। यह कार्यादेश जारी करने की तिथि से 15 दिनों के अंदर लाईसेंस प्राप्त करने का काम शुरू करना होगा। ठेके के लिए समय बहुत महत्वपूर्ण होगा।
2. You are requested to contact the Executive Engineer(Env) for further particulars and start the work immediately. The time for completion of the above work is 11(Eleven) Months from the date of commencement of the work immediately after obtaining the labour licence. The licence should be obtained and work started not later than 15 days from the date of issue of this work order. Time is essence of the contract.
3. आपको सह भी सूचित किया जाता है कि कांटाकट लेबर (नियंत्रण एवं समाप्ति) अधिनियम 1970 और कांटाकट लेबर (नियंत्रण एवं समाप्ति) केन्द्रीय नियम, 1971 स के अंतर्गत ठेके पर श्रमिकों का नियोजित करने के लिए कार्य प्रारंभ करने से पहले ही आपको लाईसेंस प्राप्त करना होगा। लाईसेंस शुल्क के लिए आवश्यक चलाने के साथ फार्म - 4 में (प्रतिलिपि संलग्न) आवेदन और प्रतिभूति जमा, कार्यादेश में संलग्न फार्म -3 के साथ सहायक लेबर कमीशनर, विशाखपट्टणम को स्वयं प्रस्तुत करना होगा। आप से यह भी अपेक्षित है कि आप कार्य स्थल में मजदूरी अवधि एवं मजदूरी वितरित करने का स्थान एवं समय सूचित करते हुए एक नोटिस प्रदर्शित करें और उस नोटिस की एक प्रतिलिपि कार्यादेश प्राप्त करने के 15 दिनों के अंदर इस विभाग को भेजें ताकि उक्त अधिनियम एवं नियमों के अंतर्गत भत्ते वितरित किए जा रहे हैं या नहीं प्रत्यक्षरूप से देखने के लिए हम अपने प्रधिकृत प्रतिनिधि को नामित कर सकें।
3. You are also informed that under the provisions of Contract Labour (Regulation & Abolition) Act, 1970 and Contract Labour (Regulations & Abolition) Central Rules 1971 you have to obtain licence to employ contract labour before starting the work. The application in Form - IV (Copy enclosed) together with necessary challan for licence fees and Security Deposit should be submitted direct to the Assistant Labour Commissioner (Central) Visakhapatnam with necessary certificate in Form - III enclosed to the Work Order. You are also required to display a notice showing the wage period and the place and time of disbursement of wages at the place of work and to submit a copy of the notice immediately within a fort-night of the receipt of the Work Order to this department to arrange for nomination of our authorized representative to witness the disbursement of wages as required under the said Act, and Rules.
4. आप को सूचित किया जाता है कि उक्त अधिनियम और नियमों के उल्लंघन के कारण, लाईसेंस प्राप्त / रद्द करने में विलंब की वजह से यदि कार्य निष्पादन में विलंब होता है तो उसके परिणाम के जिम्मेदार आप ही होंगे और उसका नुकसान भी आप को ही उठाना होगा। इस कार्य समाप्ति का समय इस पत्र के पैरा 2 में बताया गए अनुसार गणन किया जाएगा।
4. You are hereby informed that any delay in executing the work consequent on the delay in obtaining or cancellation of the licence, due to any contravention of the said Act and Rules, shall be at your risk and responsibility. The time of completion of this work shall be reckoned as stipulated in Para-2 of this letter.

5. निर्धारित समय में कार्य समाप्त सुनिश्चित करने के लिए आप से अनुरोध किया जाता है कि आप प्राप्त करने के एक पखवाड़े के अंदर ठेके की सामान्य शर्तों के खंड - 2 के प्रावधानों का अनुपालन करते हुए एव- विस्तृत कार्यक्रम प्रस्तुत करें ।
5. You are requested to submit a detailed programme of the work immediately within a fortnight of the receipt of the work order complying with the provisions of Clause - 2 of the General Conditions of the contract to ensure that you will complete the above work within the stipulated time.
6. आप उपर्युक्त ठेके कार्य के प्रारंभ / समाप्ति की तिथि के बारे में इस कार्यालय को सूचित करते हुए फॉर्म- VII में सहायक लेबर कमीशनर, विशाखपट्टणम को स्वयं सूचित करेंगे ।
6. You are required to intimate the date of commencement / completion of the above contract work in Form - VII (Copy enclosed) to the Assistant Labour Commissioner (C), Visakhapatnam direct under intimation to this office.
7. आपकी निविदा दिनांक 27-7-2020 संबंधित यह हुए आपके पत्र कार्यदेश पोर्ट के साथ आप के ठेके का ही एक भाग समझा जाएगा ।
7. This work order, your tender dt.27-7-2020 shall form part of the contract entered by you with the Port Trust.And
8. आप को रु.100/- के नॉन जूडीशियल स्टॉप पेपर पर करार तुरंत प्रस्तुत करना होगा ।
8. You have to enter an agreement on Non-Judicial Stamp paper worth of Rs.100/- immediately.
9. जब भी सरार द्वारा अधिसूचित किया जाता है, तब न्द्र जी एस टी/ सी जी एस टी आदि अनुसार ला टी.डी.एस. घटाया जाएगा ।
9. The applicable TDS as per the Central GST/SGST Act, will be deducted as and when notified by the Government.
10. यदि इस कार्य पर नियोजित मजदूर / कर्मचारियों की संख्या 20 से अधिक है तो ठेकेदार को प्रति अंतरिम प्रमाण पत्र के साथ भविष्य निधि प्राधिकारियों से इस बात का दरतावेजी सबूत प्रस्तुत करना होगा कि वह मजदूरों / कर्मचारियों की भविष्य निधि अंशदान का भुगतान कर रहा है। ऐसा न किया जाने पर कोई भी भुगतान नहीं किया जाएगा।
10. If the number of Workers / Employees engaged on this work is more than 20, the Contractor shall produce documentary proof of payment of P.F. contribution to their Workers/ Employees from the P.F. Authorities along with every interim certificate failing which no payment will be released.

11. आप से अनुरोध किया जाता है कि आप सलग्न विहित प्रपत्र में सप्ताहिक प्रगति रिपोर्ट प्रस्तुत करें। यदि ठेकेदार / फर्म विहित प्रपत्र में सप्ताहिक प्रगति रिपोर्ट प्रस्तुत करने में असफल होता तो ठेके की अवधि में विस्तार करने के लिए उनके दावे पर विचार नहीं किया जाएगा।
11. You are requested to submit Weekly Progress Report in the prescribed proforma enclosed. If the contractor fails to submit Weekly Progress Reports in the prescribed proforma his claim for extending the validity of the contract period cannot be considered.

भवदीय / Yours faithfully,

मुख्य अभियांता
CHIEF ENGINEER (Statutory)

- अनुलग्नक /Encl: 1) Form-IV / Form - III & Form -VII
2) Copy of Tender Schedule
3) Copy of Proforma of Weekly Progress Report.
- प्रतिलिपिप्रेषित/Copy to DY.C.E-I / DY.C.E-II/ DY.C.E-III for information
" S.E-V/ for information
" Contractor - by ordinary post.
" The Asst. Labour Commissioner (C), Visakhapatnam
" The Labour Enforcement Officer, Visakhapatnam
" The Dy. Commissioner, Commercial Tax Department ,
Visakhapatnam .
" The Asst. Director of Mines & Geology, MVP Colony, Sec-I,
Vsp.-17
" The Asst. Commercial Tax Officer, Dwarakanagar,
Visakhapatnam.
" The Asst. Commissioner, Income Tax
Dept.,Dabagardens, Vsp
" The Asst. Commissioner, Income Tax, Circle(TDS),
Aayakar Bhavan, 1st floor., Dabagardens, Vsp.
" FA & CAO / VPT - for information and the original
agreement of the subject work is being sent seperately.
" Labour Officer / VPT
" The Resident Audit Officer, Port Audit Office,
Visakhapatnam a copy of Tender Schedule and T.C.P.
" The Chief Vigilance Officer. Encl: Copy of Tender Schedule
and TCP.
" E E (Env) along with Tender case file,4 copies of work
orders,TCP, Summary of tenders along with original
tender schedule of M/s Chaitanya Constructions
44-38-12/23/4,AVS Paradise,Srinivasanagar,
Akkayyapalem,Visakhapatnam-530 016.
EMD B.G.No.IBG108260 dt.20-7-2020 for Rs.8,73,200/-
(In Original)along with its confirmation dt.30-7-2020
Encl: As above
" AE (Lab/QC) Thro' S.E (IV) Encl : 1 Copy of Tender
Schedule.

VISAKHAPATNAM PORT TRUST
ENGINEERING DEPARTMENT

Name of Work: Providing MDSS at other areas in Visakhapatnam Port.

S.No		No. of Sprinklers Proposed	Remarks
1	Providing Mechanical dust suppression system (MDSS) on East side of sail yard i.e., R2 to R5 areas including construction sump at S6 pump house in Visakhapatnam Port.	18	9 no. of sprinklers were installed already out of 27 sprinklers proposed.
2	Providing Mechanical dust suppression system (MDSS) at NH yard including construction sump and pump house in Visakhapatnam Port.	24	---
3	Providing Mechanical dust suppression system (MDSS) at west of OHC along coast guard office road and north of NMDC screening plant areas including construction of sump at NMDC pump house and pump house at Delta pond in Visakhapatnam Port.	30	
4	Providing Mechanical dust suppression system (MDSS) on North of old tina godown and South of delta point pump house including construction of sump at WQ7 and WQ8 RFID gate in Visakhapatnam Port.	5	
5	Providing Mechanical dust suppression system (MDSS) at North west corner of WOB area in Visakhapatnam Port.	31	
	Total	108	

VISAKHAPATNAM PORT TRUST**Annexure-III****GREEN VISAKHA: PLANTATION PROGRAMME:**

Against the overall target of 5,65,000 plants (50% outside port and 50% inside port) in five years i.e. from 2012-13, so far about 1,75,500 plants of two to three years of age are planted within port premises and another 1,00,000 Nos of plantation taken up outside VPT i.e (Total of 2,75,500 No.s) . Out of 1,75,500 plantation ,1,46,500 Nos. plantation was done by VPT and 29,000 Nos. by PPP operators in their premises.

From 2017-18 onwards 2,00,000 No. of plants (shelter belt plantation) will be planted / taken up through AP forest department (Social Forestry division), including maintenance for a period of two years. The VPT Board has given approval for Rs 2.3 crores as proposed by the A.P. Forest department for this assignment.

Green Visakha target for Five years:5,65,000

Year-Wise Plantation details as follows:

S.No.	Year	Target Plantation	Plants planted	Target Plantation	Plants planted
		Inside	Inside	Outside	Outside
1	2012-13	56,500	48,750	56,500	Nil
2	2013-14	56,500	Nil	56,500	Nil
3	2014-15	56,500	5000	56,500	Nil
4	2015-16	56,500	41000	56,500	Nil
5	2016-17	56,500	25,000 and another 20,000 plants were planted by HPCL in the port allotted land.	56,500	Nil
6	2017-18	11,250	11,250 and another 9,000 plants were planted by Lessees in their respective premises.		2,00,000 No. of plants as shelter belt plantation along coastline shall be taken up in coordination with AP Forest department.
7	2018-19	1,15,500	1,15,500 as on date		100000 Shelter belt plantation and 15,500 VPT areas plantation
8	2019-20	1,04,000	1,04,000 84,000		100000 Shelter belt plantations completed. IBP road Central median PCR to RCL
9	2020-21	1,02 ,000	1,02 ,000		The plantation for 1,02,000 No.s work order issued to M/s Green Profiles, Visakhapatnam on 25.08.2020 at a cost of Rs 2,65,03,600/- and plantation is in progress and targeted to be completed by end of January 2021.
TOTAL			5,65,500		

VISAKHAPATNAM PORT TRUST

Ammonium nitrate is a chemical compound with the chemical formula NH_4NO_3 . It is a white crystalline solid consisting of ions of ammonium and nitrate. It is highly soluble in water and hygroscopic as a solid, although it does not form hydrates. It is predominantly used in agriculture as a high-nitrogen fertilizer.^[4] Global production was estimated at 21.6 million tonnes in 2017.

Its other major use is as a component of explosive mixtures used in mining, quarrying, and civil construction. It is the major constituent of ANFO, a popular industrial explosive which accounts for 80% of explosives used in North America; similar formulations have been used in improvised explosive devices.

Many countries are phasing out its use in consumer applications due to concerns over its potential for misuse.^[5] Accidental ammonium nitrate explosions have killed thousands of people since the early 20th century.

Ammonium nitrate as fertilizer grade

Ammonium nitrate is an important fertilizer with NPK rating 34-0-0 (34% nitrogen).^[10] It is less concentrated than urea (46-0-0), giving ammonium nitrate a slight transportation disadvantage. Ammonium nitrate's advantage over urea is that it is more stable and does not rapidly lose nitrogen to the atmosphere.

Condition's to be complied by handling agents while Handling Ammonium Nitrate in Port of Visakhapatnam:

1. To submit an undertaking that, the importing of High Density Ammonium Nitrate of FERTILIZER GRADE only, is duly notified to the APPCB, Visakhapatnam.
2. To submit an undertaking that they are only the cargo owners and the said cargo is well within the stipulated conditions and standards as per Environment Protection Act, 1986 All relevant provisions of "Manufacture, Storage and Import of Hazardous Chemical (MSIHC) Rules 1989 framed under "Environment (Protection) Act, 1986" would be strictly be followed.
3. To take a valid Insurance Policy under PLI Act, 1991 and copy of the same to be submitted before berthing.
4. The said Cargo has the property of giving off oxygen when involved in fire and mixture of these is readily ignited with combustible materials. Therefore, all the places/areas on the shore or ware-house shall be thoroughly cleaned and dried prior to receipt of this cargo.
5. To ensure that the wharf is fully cleaned by them and that no cargo whatsoever is left on the wharf after completion of discharge of the vessel.
6. The vehicle speed at berth should not be more than 20 kmph and the drivers to be instructed not to apply sudden, brakes and also that all the vehicles and cargo moving equipment are in good condition to ensure they do not leak any mineral oils.

7. 30 meters area on the berth to be cordoned and to ensure no unauthorized persons is permitted.
8. The drivers of the vehicles and cargo moving equipment carrying Ammonium Nitrate of fertilizer grade are to be instructed to ensure no leakage of oil/fuel from the vehicles. Such vehicles will not be permitted.
9. To give requisition for standby of fire watch from the time vessel is berthed till the vessel is unearthed along with their Deposit Account Number.
10. To inform the Port Fire Officer before berthing and commencement of discharge of the cargo.
11. The consignee/owner and vessel's Agent should indemnify the Visakhapatnam Port Trust for any damage/Injury to the Port's Property, Personnel etc. or even any liabilities arising out or damage to third party during the time of unloading the said cargo from the vessel.
12. To assist the Port to ensure that no unauthorized personnel are allowed in the working area.
13. To ensure that the trucks/dumpers are filled not beyond the brim to avoid spillages of the cargo. They will also ensure that the trucks are suitably covered through the entire journey till storage area.
14. To ensure that all workers engaged in handling of this cargo shall wear personal protective equipments.
15. To provide Bore Well, which can yield adequate quantity of water, in the berths where the cargo is likely to be stored to adequately meet any urgency/contingency/untoward incidents.
16. To obtain all relevant permissions as are required by various statutes in force such as permission of the Chief Controller of Explosives etc. and shall continue to abide all the regulations in force till the cargo is finally evacuated from the Port area and its estate.
17. A certificate of purity/analysis report issued by the competent authority in the country of manufacture will have to be produced before such cargo on board, a vessel is allowed inside the docks.
18. No welding, burning, cutting or other operations involving the use of fire, open flame, spark or Arc Producing equipment should be carried out or used. Special precautions should be taken both on board and on shore to ensure that there is 'No smoking' or 'Naked Lights', particularly in or near the hold.
19. The said cargo should be particularly, be well separated from other combustible materials (particularly liquids) or Organic substances such as oils and waxes, reducing agents, Acids, Alkalis. Sulphur, Chlorates, Chlorites, Chlorides.

Hypochlorite's, Chromates, Nitrates, Permanganates, finely divided or powdered metals and substances containing metals such as the chromium, copper, Cobalt, Nickel, Zinc and their alloys and fibrous materials (e.g. Cotton, jute, Sisal, Saw dust etc.) the said cargo should be separated from all other goods.

20. Bunkering or Pumping of fuel Oil should not be allowed during unloading operations.
21. Vessel Should ensure that the Ship's fire-fighting appliances on board the vessel are kept in readiness at all times to meet any emergency, and fire-fighting Personnel should be present along with appropriate fire-fighting Appliances during the entire period of unloading the said cargo from the vessel
22. The unloading operation of the said cargo is to be carried out under direct supervision of a responsible nominee of the vessel till the completion of such operation, The handling and delivery of the said cargo on the shore is to be carried out Under direct supervision of a responsible nominee of the Importer till the completion of such operation.
23. To enclose herewith :analysis report of the Ammonium Nitrate wherein clearly marked as fertilizer grade.
24. To comply with the rules mentioned in the column 3 & 4 of schedule- II of the manufacture, storage, import of hazardous chemicals (MSIHC) rules 1989 as amended.
25. To comply with the rule 15 & 18 of (MSIHC) rules 1989.
26. To comply with the central Motor vehicles rules 1989 framed under the provisions of Motor vehicle ACT 1988
27. Strict procedures shall be followed for maintaining cleanliness at the jetty while handling ammonium nitrate to prevent contamination with any reactive substance containing carbonaceous, hydro carbonaceous material and any other incompatible material
28. The code of practice prescribed by United Nations guidelines on transportation of hazardous substances and chemicals should be strictly followed.
29. The bulk cargo shall be directly discharged through Hoppers Into lorries to minimize spillage or accumulation of cargo on the wharf. Similarly bagged cargo also shall be directly taken at hook point itself and shall not be stored in dock area.